

Application to have it on record for withdrawal of the main Company Petition.

- 4) In that view of the matter, the Company Petition bearing CP No. 148 of 2023, is disposed of as allowed to be withdrawn as not pressed. In view of the withdrawal of the main Company Petition, all the pending Applications, if any, including IA No. 129 of 2023, is also disposed of and stand closed.
- 5) File be consigned to record. There will, however, be no order as to costs.

Ordered Accordingly.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare